

SECTION-III-A
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO. 9486 OF 2013

NAGAR PALIKA PARISHAD

...APPELLANT

VERSUS

M/S CHHOTE LAL & ORS.

...RESPONDENTS

OFFICE REPORT ON PRE-FINAL HEARING MATTER

The office report is prepared as per circular No. F. 41/Jul./2008 dated 17th December, 2008.

(A) There are 38 Respondents in the instant matter. Respondent Nos. 1 to 3, 6 to 13, 16 to 19, 21 to 24, 26 to 28, 31, 33, 34 are represented through their respective Counsels. A.D. Cards duly signed has been received on behalf of Respondent Nos. 4, 5, 14, 20, 29,30,32,35 and 38 but no one has filed Vakalat/Appearance on behalf of them. Further Respondent Nos. 15 and 36 refused to accept service but no one has filed Vakalat/Appearance so far and Respondent No. 25 has been served through District Judge, Jhansi, but no one has filed Vakalat/Appearance so far.

(B) Not applicable.

(C) Not applicable.

(D) No application for substitution is pending.

(E) Counsel for the Appellant as well as Respondent has not filed Statement of Case.

(F) Not applicable.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 1ST DAY OF SEPTEMBER, 2015.

ASSISTANT REGISTRAR

Copy to:-

Mr. Shankar Divate, Advocate.
Mr. P. V. Yogeswaran, Advocate.

ASSISTANT REGISTRAR

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